

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3822  
ANSWERED ON:06.08.2014  
IN SITU PROMOTION IN CSS  
Patel Smt. Anupriya Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of officers of the Central Secretariat Services (CSS) who have been granted promotion as Joint Secretary (JS) in- situ during the last four years, year-wise;
- (b) whether CSS officers get benefit of promotion of JS in-situ even if they are on deputation to autonomous bodies and if so, the details thereof;
- (c) the number of CSS officers on deputation since 2011 who have been given benefit of JS in-situ in Government and the number of them got the benefit without repatriation;
- (d) whether officers in the grade of Director of CSS can superannuate from autonomous bodies while holding two level higher post on deputation; and
- (e) if so, the rules in this regard and the number of officers who have got benefits during the last two years without NOC from the Government?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a): The number of CSS officers who have been granted promotion as JS (in situ) during the last four years is as under:-

Year	2010	2011	2012	2013
No.	25	19	21	7

(b) & (c): CSS officers do not get the benefit of promotion of Joint Secretary (in-situ) if they are on deputation.

(d) & (e): An employee who is holding the post on deputation basis in an organization on the date of his superannuation would retire from the post. As per the available information, an officer superannuated while on deputation.